

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00939/2018

Jabalpur, this Wednesday, the 30th day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ajeet Singh Chandel, aged about 41 years, S/o Lt. Shri Laxman Singh Chandel, Occupation : Medical Social Service Officer, All India Institute of Medical Sciences, Bhopal 462020, R/o 53, Raj Samrat Colony, Phase II, Near JK Road, Bhopal -Applicant

(By Advocate – Shri N.S. Ruprah)

V e r s u s

1. All India Institute of Medical Sciences, Saket Nagar, Bhopal 462020 through its Director.
2. Deputy Director (Administration), All India Institute of Medical Sciences, Saket Nagar, Bhopal 462020.
3. Union of India through the Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi – 110011

- Respondents

(By Advocate – Shri Gopi Chourasia)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the respondents submits that this case is similar to **Ms. Smita Pathak vs. All India Institute of Medical Sciences & Ors.** (OA No.200/391/2018), which has been dismissed by this Tribunal on 23.01.2019. The only difference is that while Ms. Smita Pathak was working, whereas the applicant

has already been discontinued after completion of his contractual term.

2. Learned counsel for the applicant fairly submits that this case is covered by **Ms. Smita Pathak** (supra), which has been dismissed by this Tribunal.

3. Since the main issue regarding regularisation of the applicant has already been decided by this Tribunal in the case of **Ms. Smita Pathak** (supra), therefore, this O.A is also dismissed in similar terms. No order as to costs.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member